

Government of Jammu and Kashmir
Department of Law, Justice and Parliamentary Affairs
Civil Secretariat
Srinagar/Jammu

Subject:-Litigation Reforms and effective monitoring of Litigation in Union territory of Jammu and Kashmir-Appointment of Officer In charge(OIC) Litigation.

GOVERNMENT ORDER NO:- 7452- JK (LD) of 2026

DATED: - 18 - 06 - 2026

Sanction is hereby accorded to the appointment of Sh. Gopal Singh, CEO, KDA (Email: kdaceo23@gmail.com; Ph: 9622335123), as Officer Incharge (OIC) Litigation for the cases mentioned in annexure to this Government Order including contempt petition, if any, pending before Hon'ble Supreme Court of India/ Hon'ble High Court of J&K and Ladakh/Central Administrative Tribunal or any other forum.

The terms and conditions of appointment of the OIC shall be governed by the provisions of Government Order No.1673-JK(LD) of 2021 dated 24.03.2021.

By order of Government of Jammu and Kashmir.

Sd/-

(Achal Sethi)

Commissioner/Secretary to the Government

Dated:- 18- 06- 2026

No:-LAW-OIC/6/2026

Copy to the:-

1. Learned Advocate General, J&K.
2. Principal Secretary to Hon'ble Lieutenant Governor, Raj Bhawan.
3. Joint Secretary(J&K), Ministry of Home Affairs, Government of India.
4. Commissioner/Secretary to the Government, Housing Urban Development Department.
5. Registrar General, High Court of J&K and Ladakh, Jammu/Srinagar.
6. Principal Secretary to Hon'ble Chief Justice, High Court of J&K and Ladakh.
7. Director Litigation , Srinagar/ Jammu.
8. Law Officer concerned
9. Officer In Charge Litigation(OIC).
10. Private Secretary to Chief Secretary for information of Chief Secretary.
11. Private Secretary to Commissioner/Secretary Law.
12. Incharge Website.
13. Government Order file.
14. Concerned file.

(Reyaz Ali Bhat)

Deputy Legal Remembrancer

Annexure to the Government Order No. 7452-JK(LD) of 2026 dated 18.06.2026

S.No	Title of the Case
1	Avtar Sethi Vs Katra Development Authority Case No. STJ/217/2023 (D.O.1 10.11.2023)
2	Mohan Singh Vs Development Authority Katra STJ/239/2024 (D.O.I 28.12.2023)
3	Vikas Jain Vs Katra Development Authority STJ/93/2024 (D.O.1 06.06.2024) 4. Sumeet Jain and Vinod Kumar Vs Katra Development Authority STJ/94/2024 (D.O.1 06.06.2024)

Neeraj

Jm